National Company Law Tribunal Allahabad Bench Allahabad

80(ND)/2015 TP50/397-398/ALL/ 16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016.

NAME OF THE COMPANY: Dr. Anurag Dikshit & & Anr.

Vs.

M/s Galaxy Life Care Service Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

Rayrish Sinho APU Respondents Hagner Len

ABHAY K. DAS Adv. Petitioness belief Kaner Dr.

Order dated 19.08.2016

C.P. No. 80 (ND)/2015 Dr. Anurag Dikshit & Anr. Vs. M/s Galaxy Life Care Service Pvt. Ltd. & Ors.

Both sides represented that the pleadings are completed and additional sets of paper books are also filed. Matter is ordered to be listed on 14.09.2016 for final hearing, without fail.

List the matter on 14.09.2016.

SH.VSR AVADHANI (Judicial Member)

Dated 19.08.2016